

(ii) Other goods earnings are:—

Year	Amount (Rs.)
1959-60	17,43,000
1960-61	9,56,000
1961-62	10,14,000
1962-63	13,21,000

**TRAINING OF WAITERS IN RAILWAY
CATERING ESTABLISHMENT**

442. DR. SHRIMATI SEETA PARMANAND: Will the Minister of RAILWAYS be pleased to state:

(a) whether there was any plan to train waiters in the Railway catering establishment for a period of 2 to 3 months;

(b) if so, how many waiters on the Central Railway are trained and how many un-trained;

(c) what is the difference in the wages of the trained and untrained waiters at the beginning of their employment; and

(d) whether the wages of waiters in the departmental catering are inclusive of food?

THE DEPUTY MINISTER IN THE
MINISTRY OF RAILWAYS (SHRI
SHAH NAWAZ KHAN): (a)
Yes.

(b) 53 waiters have been trained while 297 are still to be trained.

(c) Nil.

(d) No, except in respect of employees who entered service prior to 14-9-55 and were already enjoying the privilege of free food.

**COLLECTIONS BY WAITERS WITHOUT
SUBMITTING BILLS**

443. DR. SHRIMATI SEETA PARMANAND: Will the Minister of RAILWAYS be pleased to state:

(a) whether complaints to the effect that waiters collect payment of bills for tea or meals supplied without submitting the bills unless demanded by the customers have been received by Government frequently; and

(b) if so, what action is taken for repeated failures in this respect and how many cases of punitive action have been recorded against the managers and waiters on the Central Railway during 1961-62 and 1962-63?

THE DEPUTY MINISTER IN THE
MINISTRY OF RAILWAYS (SHRI
SHAH NAWAZ KHAN): (a)

A few complaints regarding non-submission of bills by bearers, etc. have been received.

(b) Railways are required to take a serious view of such cases and take suitable disciplinary action on merits of each case, the punishment including imposition of fines, stoppage of increments and dismissal from service.

On Central Railway, during 1961-62, punitive action was taken against 2 bearers and 1 Assistant Catering Manager and during 1962-63, against 1 Assistant Catering Manager and 1 bearer.

**JUNIOR ADMINISTRATIVE OFFICERS IN
THE RAILWAY BOARD**

444. DR. A. SUBBA RAO: Will the Minister of RAILWAYS be pleased to state:

(a) the number of officers in the Junior Administrative Scale in the Railway Board;

(b) the number of officers in the same scale who have been in the Railway Board for more than five years at a stretch; and

(c) what are the reasons for retaining them for more than five years?